

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

59

C.S.P. No. 753/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Future Corporate Resources Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant sethi	Advocate for Petitioner	
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ORDER

CSP No. 753/230-232/NCLT/MB/MAH/2017

CSP No. 754/230-232/NCLT/MB/MAH/2017

CSP No. 755/230-232/NCLT/MB/MAH/2017

CSP No. 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **16.10.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 754/(MAH)/2017

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Gargi Business Ventures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Alemant sethi	Advocate for Petitioner	

ORDER

CSP No. 753/230-232/NCLT/MB/MAH/2017

CSP No. 754/230-232/NCLT/MB/MAH/2017

CSP No. 755/230-232/NCLT/MB/MAH/2017

CSP No. 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **16.10.2017**.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 755/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Suhani Trading & Investment Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1-	Hemant sethi	Advocate for Petitioner	
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ORDER

CSP No. 753/230-232/NCLT/MB/MAH/2017

CSP No. 754/230-232/NCLT/MB/MAH/2017

CSP No. 755/230-232/NCLT/MB/MAH/2017

CSP No. 757/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **16.10.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 757/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Weavette Business Ventures Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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1-	Hemant sethi	Advocate for Petitioner	
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ORDER

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